

(d) The report of the enquiry officer is placed on the Table of the House. [See Appendix IV, annexure No. 104].

(e) One of the 12 persons who gave evidence has been dismissed by the management after enquiry, on a charge of assault.

(f) and (g). Government have received a letter from the Colliery Mazdoor Sabha alleging harrasment and victimisation of the workers for having given evidence before the enquiry officer. The allegation has been found to be incorrect.

New Brewery in West Bengal

3843. Shri Yogendra Jha: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that Central Government have granted permission for establishment of a Brewery in West Bengal; and

(b) whether Government have under its consideration the establishment of few more Breweries?

The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo): (a) Yes, Sir.

(b) No, Sir.

Loans to Public Undertakings

3844. Shri Yajnik: Will the Minister of Commerce and Industry be pleased to state:

(a) the total amount invested in and loaned by Government to various Public Sector Undertakings upto March 31, 1962;

(b) the total surplus acquired by these undertakings as a result of operations upto 30th June, 1961;

(c) the amount ploughed back in these undertakings from the surpluses accruing to them; and

(d) the amount received by Government as dividend on its investment and interest and repayment of these loans upto 30th June, 1961?

The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo): (a) to (d). The information is being collected and will be laid on the Table of the House.

Employment of non-Indians in Business Houses

3845. Shri G. Basu: Will the Minister of Commerce and Industry be pleased to state the number of non-Indians who have entered India for employment in business houses during each of the years 1959-60, 1960-61 and 1961-62 divided into technical, professional and other categories?

The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo): Precise information under the categories mentioned is not available.

A reference is, however, invited to the Press Note, entitled "Employment of Indians in Foreign Firms—Further Progress Recorded", dated 16th February, 1962, copies of which are available in the Parliament Library. This Press Note gives information regarding the number of Indians and non-Indians employed in foreign-owned/controlled industrial and commercial concerns in India.

12.17 hrs.

CALLING ATTENTION TO MATTERS OF URGENT PUBLIC IMPORTANCE

REPORTED CHINESE OCCUPATION OF INDIAN TERRITORY IN NEFA

Shri Bade (Khargone): Sir, under rule 197, I beg to call the attention of the hon. Prime Minister to the following matter of urgent public importance and I request that he may make a statement thereon:

The reported occupation by China of about 500 square miles of Indian territory in NEFA.

The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh): Although the Chinese have